

the Bombay Government had taken certain steps. So, if he has received authoritative information, it must be correct.

**Shri Khadilkar:** What stage has now been reached in the process of the bifurcation of Bombay State?

**Shri G. B. Pant:** The Government has not yet taken up the matter.

**Shri Naushir Bharucha:** May I know whether the information given by the press, namely that a Bill to amend the States Reorganisation Act will be introduced in Parliament in mid-December, is correct?

**Shri G. B. Pant:** The Government has not taken any decision to that effect yet.

**Shri B. C. Kamble.** May I know when the Government proposes to take up this matter? Or, is Government not proposing to take up this matter at all?

**Shri G. B. Pant:** Government hopes it will be able to take up this matter in due course.

श्री म० ला० द्विवेदी इस सम्बन्ध में प्रधान मंत्री महादय ने दो एक बार बयान दिए हैं, जिससे कई बाना पर प्रकाश पडता है। क्या गृहमंत्री जी का प्रश्न मंत्री जी को बक्तव्यो का ध्यान है और यदि है, तो इस सम्बन्ध में वह क्या कह सकने है?

श्री गो० ब० पन्त जा कुछ प्रवान मंत्री जी ने कहा है, वह शब्दश सत्य है।

**Shri P. R. Patel:** May I know whether a nine-man committee was appointed with the hon Home Minister as one of the members, and may I know what matter was considered by this nine-man committee?

**Shri G. B. Pant:** The nine-man committee has been studying the question of the reorganisation of the present bilingual State in all its aspects with the connected issues.

### Central Pay Commission

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\*81. { **Shri Ram Krishan Gupta:**  
**Sardar Iqbal Singh:**  
**Shri Ajit Singh Sarhadi:**  
**Shri S. M. Banerjee:**  
**Shri Panigrahi:**  
**Shri S. A. Mehdi:**  
**Shri Hem Raj:**

Will the Minister of Defence be pleased to state

(a) whether Government have appointed a special committee to consider the applicability of the recommendations of the Central Pay Commission to combatants and enrolled non-combatants in the armed forces,

(b) if so, whether the Committee has submitted its report, and

(c) if so, the main recommendations thereof?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir

(b) and (c) Do not arise, as the orders appointing the Committee have just been issued.

**Shri Ram Krishan Gupta:** May I know the details of the Central Pay Commission's recommendations which will affect the armed forces?

**Mr. Speaker:** How can that question be put here?

**Shri Krishna Menon:** None of the recommendations will affect the armed forces because the combatants and enrolled non-combatants of the defence services are outside the scope of the Pay Commission. That is why this committee has been appointed.

**Shri S. M. Banerjee:** Since the answer to (a) is yes, may I know the composition of this Committee? Who will be the Chairman of this Committee, and who are the members?

**Shri Krishna Menon:** The Committee will consist of the representatives of the Ministry of Defence and the Ministry of Finance (Defence), Army Headquarters, Naval Headquarters

and Air Headquarters The Chairman of the Committee will the Deputy Minister of Defence, Shri Raghuramaiah

**Shri Ajit Singh Sarhadi:** May I just ask what is the position of the third category in the armed forces, like ASC, EME, ordnances etc?

**Shri Krishna Menon:** This will apply to all enrolled non-combatants and combatants in the defence services This will apply to all those Government employees in the Defence Ministry who are not covered by the Pay Commission

**Shri S M. Banerjee:** Since the reply is "Yes" and the Committee has been appointed only after the submission of the Pay Commission's report, should I take it that the Pay Commission's report has been culculated to the Defence Ministry and considered?

**Shri Krishna Menon:** No, Sir While it is true that this Committee has been appointed only now, for the last six months or so there has been a study group considering these matters I am not in a position to say whether the Defence Ministry has fully considered the report of the Pay Commission That will be a matter for this Committee

**Shri S M Banerjee:** I want to know whether the present Committee will only consider the wages or the working conditions also of the armed forces people?

**Shri Krishna Menon:** The terms of reference of this Committee will be to consider the application of the Jagannatha Das Commission's recommendations to combatants and enrolled non-combatants of the defence services In making their recommendations the Committee will be required to take into account the historical background of the present pay structure and other conditions of service of combatants and enrolled non-combatants of the defence services, the peculiarities of defence in the armed forces and the consequences thereof and other relevant factors

In phase I of its work, the Committee will frame its recommendations in the manner in which such of the recommendations of the Pay Commission which have obvious and immediate impact on combatants and enrolled non-combatants of the defence services should be applied to such personnel In phase II the Committee will apply itself to those recommendations of the Pay Commission which have an impact on the defence services, but the adaptation of which would require some further examination because of the peculiar features of the service of defence service personnel

If, in addition to that, any other new problems should arise, Government will consider referring those problems to this Committee

**Shri D C Sharma:** Has any time limit been set for the submission of the report by this Committee, and may I know whether their recommendations, whatever they be, will have retrospective effect?

**Shri Krishna Menon:** No time limit has been set up but the general idea is that the recommendations should be capable of being implemented simultaneously almost at the same time as the application of the recommendations of the Pay Commission

#### Alloy and Tool Steel Plant

\*82 {  
 Shri R C. Majhi:  
 Shri Ram Krishan Gupta:  
 Shri Subodh Hansda:  
 Shri S M. Banerjee:  
 Shri Tangamani:  
 Shri Panigrahi:  
 Shri D C Sharma.  
 Shri T. B. Vittal Rao:  
 Shri Morarka:  
 Shri Pangarkar:  
 Shri Subbiah Ambalam:  
 Shri Nagi Reddy:  
 Shrimati Parvathi  
 Krishnan:  
 Shri Warior:  
 Shri Khimji:  
 Shri Ajit Singh Sarhadi:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the